

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP. No. 56/(MAH)/2014
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.08.2016

NAME OF THE PARTIES: Shri Vikram Vilasrao Salunkhe
V/s.
M/s. Accurate Engineering Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	CS Anagha Anasingareju	PCS for Petitioner	<i>Anagha</i>
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Order

CP. No. 56/397-398/NCLT/MB/MAH/2014

The Professional appearing on behalf of the Petitioner stated that the parties not inclined to withdraw this case, therefore, Petitioner is hereby directed to communicate the next date of hearing to Respondents.

List this matter on 03.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 25th August, 2016.